

**Central Administrative Tribunal
Principal Bench**

OA No.3532/2019

New Delhi, this the 9th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jaya Chaudhary, Group 'B',
PGT – Physical Education,
D/o Sh. Kehar Singh Grewal,
Aged about 35 years,
R/o 71A, Kavita Colony,
Nagloji, New Delhi-41

- Applicant

(By Advocate : Sh. Ashutosh Thakur)

Vs.

1. Govt. of NCT of Delhi,
Through its Secretary,
Department of Education,
Old Secretariat, Delhi-02
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi-110 092
3. Principal,
Sarvodaya Kanya Vidyalaya,
1412093
Nithari, North West Delhi,
Delhi-110086

- Respondents

: O R D E R (ORAL) :

Justice L. Narasimha Reddy:

Learned counsel for the applicant submits that in view of the development that has taken place subsequent to filing of the OA, the applicant does not intend to pursue the remedy. A request is made to withdraw the OA. Permission is accorded and the OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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